## **SIKKIM**



## **GOVERNMENT**

### **GAZETTE**

# EXTRAORDINARY PUBLISHED BY AUTHORITY

Gangtok Monday 16<sup>th</sup> December 2024 No. 537

## HIGH COURT OF SIKKIM GANGTOK

No. 63/HCS

Dated: 20.02.2024

#### **NOTIFICATION**

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to order the following rates of Daily Allowance(DA) to be paid to High Court employees while on official tour within and outside the State *w.e.f.*, 01.01.2024:-

### Daily Allowance within Sikkim

Levels	Ordinary DA(Rs.)	DA inclusive of Hotel Accommodation Charges (Rs.)	
I	900	2,000	
П	750	1,800	
III	600	1,600	
IV	550	1,400	
V	500	1,200	

### Daily Allowance outside Sikkim

	Ordinary DA(Rs.)		
Levels	State & UT Capitals	Other Places	
1	2,000	1,500	
11	1,700	1,400	
Ш	1,500	1,200	
IV	1,200	1,000	
V	1,000	800	

### Daily Allowance outside Sikkim inclusive of Hotel accommodation charges

Levels	State & UT Capitals	Other Places	
1	3,700	3,200	
II	3,200	2,800	
III	2,700	2,500	
IV	2,200	2,000	
V	2,000	1,700	

Further, the above rates shall be enhanced @10% after every three years.

By Order,

(Prajwal Khatiwada) Registrar General High Court of Sikkim